

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2015 &  
IA NO. 223 OF 2015**

**Dated: 1<sup>st</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Bhilangana Hydro Power Ltd. ...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Mr. Nimesh Ku. Jha

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Mr. Sitesh Mukherjee  
Mr. Sarul Jain for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **06.07.2017.**

**( I. J. Kapoor )  
Technical Member**

*ts/kt*

**( Justice Ranjana P. Desai )  
Chairperson**